



भारतीय रिज़र्व बैंक
RESERVE BANK OF INDIA
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RBI/2017-18/24

DCBR.BPD.(PCB/RCB).Cir.No.02/12.05.001/2017-18

July 13, 2017

The Chief Executive Officer
All Primary (Urban) Co-operative Banks/
All State Co-operative Banks/
All District Central Co-operative Banks

Dear Sir/Madam,

Recording of Details of Transactions in Passbook/Statement of Account by Co-operative Banks

Please refer to our [circular UBD.CO.BPD.\(PCB\).No.18/12.05.001/2010-11 dated October 26, 2010](#) and para 4.6.3 of Annex to our [circular RPCD.CO.RCB.BC.No.36/07.51.010/2014-15 dated October 22, 2014](#), advising co-operative banks to avoid inscrutable entries in passbooks / statements of account and ensure that brief, intelligible particulars are invariably entered in passbooks / statements of account with a view to avoiding inconvenience to depositors.

2. It has come to our notice that many banks still do not provide adequate details of the transactions in the passbooks and / or statements of account to enable the account holders to cross-check them. In the interest of better customer service, it has been decided that banks shall at a minimum provide the relevant details in respect of entries in the accounts as indicated in the Annex. The list of the transactions mentioned in the Annex is indicative and not exhaustive.

3. Co-operative Banks shall also incorporate information about 'deposit insurance cover' along with the limit of coverage, subject to change from time to time, upfront in the passbooks.

Yours faithfully

(Neeraj Nigam)
Chief General Manager

सहकारी बैंक विनियमन विभाग, केंद्रीय कार्यालय, सी-7, पहली/ दूसरी मंज़िल, बांद्रा कुर्ला संकुल, बांद्रा (पूर्व), मुंबई - 400 051

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हिंदी आसान है, इसका प्रयोग बढ़ाइए—

चेतावनी: रिज़र्व बैंक द्वारा ई-मेल, डाक, एसएमएस या फोन कॉल के जरिए किसी की भी व्यक्तिगत जानकारी जैसे बैंक के खाते का ब्यौरा, पासवर्ड आदि नहीं मांगी जाती है। यह धन रखने या देने का प्रस्ताव भी नहीं करता है। ऐसे प्रस्तावों का किसी भी तरीके से जवाब मत दीजिए।

Caution: RBI never sends mails, SMSs or makes calls asking for personal information like bank account details, passwords, etc. It never keeps or offers funds to anyone. Please do not respond in any manner to such offers.



Annex

Illustrative narrations to be recorded in the Statement of Account / Passbook

I.	Debit entries	
a.	Payment to third parties	(i) Name of the payee (ii) Mode - Transfer, clearing, inter-branch, RTGS/NEFT, cash, cheque (number) (iii) Name of the transferee bank, if the payment is made through clearing/inter-branch transaction/RTGS/NEFT
b.	Payment to 'self'	(i) Indicate "Self" as payee (ii) Name of the ATM/branch if the payment is made by ATM / another branch
c.	Issuance of drafts / pay orders / any other payment instrument	(i) Name of the payee (in brief / acronym) (ii) Name of the drawee bank/branch/service branch
d.	Bank charges	(i) Nature of the charges - fee/commission/fine/penalty etc. (ii) Reasons for the charges, in brief - e.g. return of cheque (number), commission/ fee on draft issued /remittance (draft number), cheque collection charge (number), issuance of cheque book, SMS alerts, ATM fees, additional cash withdrawals, etc.
e.	Reversal of wrong credits	(i) Date of the original credit entry reversed (ii) Reasons for reversal, in brief
f.	Recovery of installments of a loan/interest on loan	(i) Loan account number (ii) Name of the Loan account holder
g.	Creation of fixed deposit/recurring deposit	(i) Fixed Deposit/Recurring Deposit Account/Receipt number (ii) Name of the Fixed Deposit/Recurring Deposit Account holder
h.	Transactions at POS	(i) Transaction date, time and identification number (ii) Location of the POS
i.	Any other	(i) Provide adequate details on the same lines as mentioned above.

Note: In case of single debit in account with multiple credits, the payee name/account number/branch/bank shall not be recorded. However, the fact of "multiple payees" will be indicated.



II.		Credit Entries
a.	Cash deposit	(i) Indicate that it is a "cash deposit" (ii) Name of the depositor - self/third party
b.	Receipt from third parties	(i) Name of the remitter/ transferor (ii) Mode - Transfer, inter-branch, RTGS/NEFT, cash, etc. (iii) Name of the transferor bank, if the payment is received through inter-branch transaction, RTGS/NEFT
c.	Proceeds of clearing/ collection / draft etc. paid	(i) Name of the draft issuing bank (ii) Date and number of the cheque/draft
d.	Reversal of wrong debits (including charges)	(i) Date of the original debit entry reversed (ii) Reasons for reversal, in brief
e.	Interest on deposits	(i) Mention if it is interest paid on the Savings Account/Fixed Deposit (ii) Mention the respective Fixed Deposit Account/ Receipt Number if it is interest paid on Fixed Deposit(s)
f.	Maturity proceeds of fixed deposit / recurring deposit	(i) Name of the Fixed Deposit/Recurring Deposit holder (ii) Fixed Deposit/Recurring Deposit account/receipt number (iii) Date of maturity
g.	Loan proceeds	(i) Loan account number
h.	Any other	(i) Provide adequate details